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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.813/252/HDB/2018
NAME OF THE COMPANY	Techselah Products & Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Techselah Products & Solutions Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. KALPANA	CA	kalpanagonugunta1@gmail.com	GL
		99625 68858	

Counsel for Respondent(s):

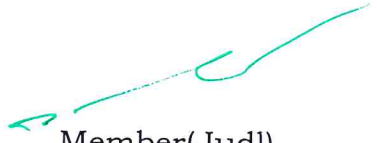
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujankumar Reddy	Advocate	9160001435	SR

ORDER

PCS for petitioner is present. Ms. Sindhura representing for Mr.T.Sujan Kumar Reddy for RoC is also present.

Await report from RoC.

List the matter on 24.08.2018.


Member(Judl)